

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-17/2015/5773/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the <sup>th</sup> 27 June, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJHj/23/1761 dtd. 26.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 30.06.2023 and 01.07.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 28.06.2023 till the morning of 03.07.2023.** The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-17/2015/5774/dated** , 27-06-2023

Copy to.

✓1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**